

Fourteenth Loksabha

Session : 10

Date : 14-05-2007

Participants : Lal Shri Bhai

Title: Shri Bhai Lal took oath in English, signed the Roll of Members and took his seat in the House.

श्री भाई लाल (राबट्सगंज)

MR. SPEAKER: Now, Question Hour.

... (Interruptions)

MR. SPEAKER: Please speak one by one. I will hear.

... (Interruptions)

MR. SPEAKER: Mr. Yerrannaidu, I will hear you just now.

Yes, Prof. Vijay Kumar Malhotra.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, मारन साहब के इस्तीफे के बारे में माननीय प्रधान मंत्री जी को स्टेटमेंट देना चाहिए। ... (ब्यवधान)

MR. SPEAKER: I will hear you. I will immediately hear you.

11.01 hrs.

(At this stage Dr. M. Jagannath came and stood near the Table.)

MR. SPEAKER: Go to your seat. I will hear you.

... (Interruptions)

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, मारन साहब के इस्तीफे के बारे में माननीय प्रधान मंत्री जी को स्टेटमेंट देना चाहिए। ... (ब्यवधान)

MR. SPEAKER: Maybe, it is for them to decide. No, I cannot compel them.

... (Interruptions)

SHRI KINJARAPU YERRANNAIDU : Mr. Speaker, Sir, the Maharashtra Government has started construction on Babli dam and ten other projects violating the Godavari Water Dispute Tribunal's award....

(Interruptions)

MR. SPEAKER: I will listen to you. Please go to your seat.

11.02 hrs.

(At this stage Dr. M. Jagannath went back to his seat.)

SHRI KINJARAPU YERRANNAIDU : Further, we are not getting even a single drop of water under Sriram Sagar project. Under Sriram Sagar project, we are cultivating 18 lakh acres.... *(Interruptions)*

MR. SPEAKER: I will allow you to raise it at 12 noon.

SHRI KINJARAPU YERRANNAIDU : No, Sir.

Sir, throughout the State, five lakh farmers are affected. Sir, 5,000 farmers are staging demonstration and *dharna* at Jantar Mantar. Mr. Chandrababu Naidu is also participating in that demonstration and *dharna*. This is a serious issue. Mr. Speaker, Sir, the Prime Minister should intervene and ask the Maharashtra Government to stop all the illegal projects. This is a life and death question for the farmers of Andhra Pradesh.

MR. SPEAKER: Hon. Member, I know the importance of the matter. I am not minimizing the importance. You have raised the matter.

... (Interruptions)

11.03 hrs.

(At this stage Dr. M. Jagannath came and stood near the Table.)

MR. SPEAKER: Your importance is not proved by coming here.

... (Interruptions)

SHRI KINJARAPU YERRANNAIDU : Sir, this is the most important matter. What about our farmers? We, ourselves, are a lower riparian State. The upper riparian State, Maharashtra is violating all these norms. The Government of India is silently watching the dispute between these two States.... *(Interruptions)*

MR. SPEAKER: That has to be raised in a proper manner. I will not stop you. I am not stopping you. I am only saying that nothing is being recorded. Your observations are not being recorded. Do not record anything.

*(Interruptions) ... **

MR. SPEAKER: It cannot be like this. I will allow you full opportunity.

... (Interruptions)

MR. SPEAKER: Please do not record even one word.

*(Interruptions) ... **

MR. SPEAKER: Just a minute. Please go to your seat. I will implore you to please go to your seat.

11.04 hrs.

(At this stage Dr. M. Jagannath went back to his seat.)

MR. SPEAKER: Please sit down when I am standing. Will you sit down please? Kindly show a little respect to Parliament. It may not be to me but to the whole institution of Parliament. I am only saying that you have given a notice for suspension. I called you. Let me hear this matter. If all of you come here, then nothing is being recorded. Nothing can be heard. Therefore, please persuade, probably, your younger Member not to be so emotional and come here. Now, please speak. [\[MSOffice1\]](#)

SHRI KINJARAPU YERRANNAIDU : Mr. Speaker, now Maharashtra Government is constructing other irrigation projects on River Godavari. They are violating the agreement. ... *(Interruptions)*

MR. SPEAKER: Only Shri Yerrannaaidu's statement will be recorded.

*(Interruptions) ... **

SHRI KINJARAPU YERRANNAIDU : Sir, this is not at all a State subject. This is an agreement between the two States.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL): Sir, this is a State subject. ... *(Interruptions)*

* Not recorded

MR. SPEAKER: Hon. Minister, this is for the Chair to decide. Please take your seat. ... *(Interruptions)*

SHRI KINJARAPU YERRANNAIDU : The then Chief Minister of Andhra Pradesh, Shri Chenna Reddy and the then Chief Minister of Maharashtra, Shri Y.B. Chavan had entered into an agreement. Now, they are delineating from the agreement. They are violating the agreement. In view of this, Sir, 18 lakh acres under Sriram Sagar Project ... *(Interruptions)*

11.05 hrs.

*(At this stage, Dr. M. Jagannath and some other hon. Members came
and stood near the Table.)*

SHRI KINJARAPU YERRANNAIDU : Sir, ours is a riparian State. This is the problem of farmers. ...
(Interruptions)

MR. SPEAKER: Please do not record anything. Anything spoken from the Well is not to be recorded.

*(Interruptions) ... **

SHRI KINJARAPU YERRANNAIDU : Even thousands of farmers came. ... *(Interruptions)*

MR. SPEAKER: Do not record anything. Nothing will be recorded unless they go back.

*(Interruptions) ... **

MR. SPEAKER: Shri Yerrannaidu, unless your friends go back to their seats, nothing will be recorded.

*(Interruptions) ... **

* Not recorded

MR. SPEAKER: Not one word is being recorded. I will not allow this.

*(Interruptions) ... **

MR. SPEAKER: The House stands adjourned till 11.20 a.m.

11.06 hrs.

**The Lok Sabha then adjourned till twenty minutes past
Eleven of the Clock^[s2].**

Not recorded

11.20 hrs

The Lok Sabha re-assembled at twenty minutes past

Eleven of the Clock.

(Mr. Speaker *in the Chair*)

MR. SPEAKER: Yes, Mr. Yerrannaidu. May I make a request to you? It seems that you have very strong feelings on some matter. I will allow it. Although I will not be able to decide whether it is a State matter or

anything else, but let us hear what you have to say since you feel very strongly about it. Thereafter, I will give my decision.

... (*Interruptions*)

SHRI KINJARAPU YERRANNAIDU : Mr. Speaker, Sir, ... (*Interruptions*)

DR. C. KRISHNAN : Sir, there have been killings in Chennai. ... (*Interruptions*)

SHRI KINJARAPU YERRANNAIDU : Mr. Speaker, Sir, the Maharashtra Government ... (*Interruptions*)

MR. SPEAKER: Please do not make any accusation against a Government.

... (*Interruptions*)

SHRI KINJARAPU YERRANNAIDU : Mr. Speaker, Sir, the Maharashtra Government is constructing the Babli Project, and 10 other projects illegally. ... (*Interruptions*) In this way, they want to consume 65 TMC of water. ... (*Interruptions*)

MR. SPEAKER: I will decide about it. Please bring this to me, and I will decide about it.

... (*Interruptions*)

SHRI KINJARAPU YERRANNAIDU : If they consume 65 TMC of water, then the Sriram Sagar Project will get dried up. Nearly seven districts and 18 lakh acres in Telangana will not get drinking water, and water for irrigation purposes. ... (*Interruptions*)

MR. SPEAKER: Mr. Yerrannaaidu, is this matter *sub judice*?

... (*Interruptions*)

SHRI KINJARAPU YERRANNAIDU : The Central Water Commission has also given directions to the State of Maharashtra about it. Still, they are constructing the Babli dam. They have also entrusted the work of 10 other projects to the contractors, and they have started the execution of those works. ... (*Interruptions*) Now, this has become the issue of life and death for the farmers in Andhra Pradesh. Therefore, the Government of India should intervene in this matter.

The Prime Minister of this country has also given a promise that he would convene a meeting of the two Chief Ministers within three days. The Prime Minister has failed to convene that meeting. ... (*Interruptions*)

MR. SPEAKER: There are many important issues today, and very important discussions to be taken up in the House.

... (*Interruptions*)

SHRI KINJARAPU YERRANNAIDU : This promise was made before the Chief Minister of Andhra Pradesh and the Opposition leader on 31 March, but no action has been taken even after this. In this situation, nearly 5,000 farmers from all over Andhra Pradesh came, and staged a *dharna*. ... (*Interruptions*)

MR. SPEAKER: Okay, I do not think that the House can function in this manner. The House stands adjourned till 12 noon. I am sorry.

11.22 hrs.

*The Lok Sabha then adjourned till Twelve
of the Clock.*

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The Lok Sabha re-assembled at Twelve of the Clock.

(Mr. Speaker *in the Chair*)

MR. SPEAKER: Now, Papers to be laid on the Table.